

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 226
(IB)-208(ND)2020

IN THE MATTER OF:

M/s. Punjab Shuttering Store

... Applicant/Petitioner

Vs.

M/s. JMD Limited.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Adv. Nikunj Hurria

ORDER

Renotify this case on 16th August, 2021.


(T.S.Singh)
Court Officer